

National Company Law Tribunal

Allahabad Bench

CP NO. 02/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: MIS Jan vikas Realtch Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vipin Kushwaha	Advo.	Petitioner	Vipin
2.	Pradeep Singh Sisodia	CAC	ROC	Pradeep

C.P No. 02/ALD/2018

Sri Bipin Kushwaha, proxy for representative of petitioner Ms. Shruti Srivastava, PCS. Shri Pradip Singh Sisodia, proxy for Shri Krishna Dev Vays, CGSC representing the ROC Kanpur.

In the present matter, the report of the ROC is still awaited.  
Hence, further time is granted.

Matter to be listed on 15<sup>th</sup> March, 2018.

Date: 15/02/2018

Typed by  
Jyoti  
(Stenographer)

Sd  
H.P. Chaturvedi,  
Member(Judicial)